

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

IB-2354/ND/2019

New IA/276/2023

IN THE MATTER OF:

Noble Cooperative Bank Ltd.

Vs.

Jarvis Infratech Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Vartika Mittal, CS in IA/276/2023

For the Respondent :

ORDER

New IA/276/2023:-

The 8th progress report submitted by the Liquidator in terms of Regulation 15 of IBBI (Liquidation Process) Regulation, 2016 is taken on record with just exceptions. This application is **allowed**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)